

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 211 of 2017

Dated: 14th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

NTPC Limited

Vs.

Uttar Pradesh Power Corporation Limited & Ors.

.... Appellant(s)

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya**

ORDER

Admit. Issue notice to the Respondents returnable on 04.12.2017.
Dasti, in addition, is permitted.

List the matter on **04.12.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt